

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4208
TO BE ANSWERED ON 28.03.2017

Quarrying in ESZ

4208. SHRI MAHEISH GIRRI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether rampant and illegal use of dynamite in quarrying and stone crushing is said to have wreaked havoc on the Eco Sensitive Zone (ESZ) of the Bannerghatta National Park, thereby degrading its fragile habitat;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether the Ministry is taking necessary legal action against the perpetrators and, if so, the details thereof; and
- (d) the steps taken by the Government to check illegal quarrying and tree felling in the region?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) to (d) As per information received from the State of Karnataka, no quarrying is under operation within 1 (one) km of the boundaries of the Bannerghatta National Park. The State Government of Karnataka has declared an area of one km around Bannerghatta National Park as safe zone. The quarries with licence from the Department of Mines and Geology operate within the default area of 10 kms from boundary of Bannerghatta National Park.

No fresh cases are recommended for starting new quarries and also for renewal of the quarries whose licence has lapsed.
